

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1477
ANSWERED ON:16.07.2004
LOSS INCURRING ROUTES OF INDIAN AIRLINES
Jogi Shri Ajit;Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of loss being incurred on the air-routes currently being operated by Indian Airlines;
- (b) whether there is any proposal to allow private Airlines to operate on such air-routes;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor;
- (e) whether the Government is considering to allow private airlines to fly on new international routes;and
- (f) if so, the details thereof including the impact of such permission on National Airlines?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a): During 2003-04, Indian Airlines operated 76 scheduled services on domestic network, which on the whole, generated cash contribution i.e. surplus of revenue over direct operating cost of about Rs. 540 crores.
- (b), (c) and (d): No, Sir. Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-Eastern region. It is, however, upto the airlines to provide air services to specific places depending upon the traffic demand and commercial viability.
- (e) and (f): It has been decided to permit private scheduled Indian carriers to operate to SAARC countries, subject to availability of traffic rights and provisions in the Air Services Agreements for multiple designation. This is unlikely to have any adverse impact on Indian Airlines/Air India as the operations of private airlines will be against the unutilized entitlements.